

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
EAGLE ELECTRONIC (INDIA) PRIVATE LIMITED OPERATING IN
DISTRIBUTORS OF LEADING TELECOM AND CONSUMER ELECTRONIC
BRANDS

(Under regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Eagle Electronic (India) Private Limited CIN: U51505MH2011PTC218146 PAN: AACCE7268D
2.	Address of the registered office	Office of Corporate Debtor: - H No 65, CTS No 142-A-B Behind Chitramandir Talkies, Nashik, Maharashtra, India - 422001
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Not applicable
5.	Installed capacity of main products/ services	Not applicable
6.	Quantity and value of main products/ services sold in last financial year	Stored at Nashik & Wagholi (Pune). Corporate Debtor has booked Rs. 220.95 Cr revenue from operation as per audited financial statements of FY 2020-21. Financial statements for the FY 2021-2022 & 2022-2023 are not available.
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending email at eagle.cirp@gmail.com & associates@kanakjani.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending email at eagle.cirp@gmail.com & associates@kanakjani.com
10.	Last date for receipt of expression of interest	20.05.2024
11.	Date of issue of provisional list of prospective resolution applicants	30.05.2024
12.	Last date for submission of objections to provisional list	04.06.2024
13.	Date of issue of final list of prospective resolution applicants	14.06.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19.06.2024
15.	Last date for submission of resolution plans	19.07.2024
16.	Process email id to submit Expression of Interest	eagle.cirp@gmail.com & associates@kanakjani.com




Ms. Kanak Jani
Resolution Professional of Eagle Electronic (India) Private Limited
IP Reg. No: IBBI/IPA-001/IP-P-01757/2019 -2020/12685
Regd. Address: 17, Sai Moreshwar Luxuria, Plot No. 74, Sector 18,
Kharghar, Next to Sanjeevani International School,
Navi Mumbai, Maharashtra - 410210
AFA Validity upto: 19-12-2024
Email Id: eagle.cirp@gmail.com

Date: 05.05.2024
Place: Mumbai

RCB beat GT by four wickets

BENGALURU: Royal Challengers Bengaluru (RCB) defeated Gujarat Titans (GT) by four wickets in the IPL match here on Saturday. While chasing a low target of 148 runs to win, RCB batsmen made 152 runs at the loss of six wickets. For the team, captain Faf du Plessis scored highest 64 runs off 23 balls.

Earlier, Gujarat Titans, preyed on by a sporting pitch, accurate Royal Challengers Bengaluru bowlers and their own inhibitions, laboured to a modest 147 all out.

There were a couple of good partnerships – 61 between David Miller and Shahrukh Khan and 44 by Rahul Tewatia and Rashid Khan – but the Titans lacked that one big innings or a stand that could have given them a firmer grip on the match. In fact, they seemed distinctly incapable of accelerating even in the Power Play as their top-order batters struggled against RCB pacers, Mohammed Siraj and Yash Dayal who stuck to a wonderful length on a pitch that offered good carry and bounce.

That GT managed to strike just two fours in the Power Play segment offered ample evidence to their struggle and RCB bowlers' accuracy.

Brief scores: Royal Challengers Bengaluru 152/6 (Faf du Plessis 64, Virat Kohli 42; Josh Little 4/42) **beat Gujarat Titans 147/10** (M Shahrukh Khan 37, Rahul Tewatia 35; Yash Dayal 21/2) by four wickets

Punjab Kings to take on CSK today

CHANDIGARH: Punjab Kings will take on Chennai Super Kings (CSK) at Himachal Pradesh Cricket Association Stadium (HPCAS) in Dharamshala in Himachal Pradesh today.

The match is scheduled to begin at 1330 hours. Ticket holders and others are requested to come early to avoid any delay in entry and seating.

Entry will open at 1200 hours. All attendees are requested to follow the traffic rules and obey instructions from the police and authorities, authorities said.

It will be the first game here this season and Punjab

Kings spin bowling coach Sunil Joshi explained why his side enjoys travelling to Dharamshala for the IPL games.

"The ground in Dharamshala is one of the best grounds in cricketing countries because of the location and the surface we get to play here. It's a fantastic ground," Joshi said at the pre-match press conference on Saturday.

Punjab defeated KKR, chasing down the world T20 record total of 262 last week. Earlier this week, the Kings picked a big win over the CSK, chasing 163 with 7 wickets in hand and 13 balls to spare.

Entering the contest

with a positive mindset and on the back of two solid victories, he said that his side will stick with the same playing combination.

"No, we do not think we will be making any changes. Because we want to keep up the winning squad," Joshi said.

The former Indian left-arm spinner further gave an update on skipper Shikhar Dhawan's injury status and also praised Sam Curran for taking over the leadership role effectively in Dhawan's absence.

"Dhawan's rehabilitation is on track. He is doing well. He is not available for the next game.

Hopefully, he will be back for the final two games," Joshi said.

"Shikhar was also injured last year. He was playing well but Sam had to come up as captain because of his injury. Sam has come up as a leader yet again and he has stepped up with the team," he added.

The tournament has reached a stage where all the teams are fighting to grab the top four spots and confirm a spot in the playoffs.

The spin coach insisted his side is focused on getting the right results and is not too focused on the points table calculations.

Mayank ruled out of IPL

NEW DELHI: Mayank Yadav, the dynamic pace bowler, has been sidelined for the remainder of the Indian Premier League (IPL) due to a lower abdominal tear, confirmed by Lucknow Super Giants head coach Justin Langer on Saturday.

Addressing Mayank's fitness status, Langer expressed hope for his return during the playoffs but acknowledged the challenges ahead. Mayank's absence is a setback for the team, given his impressive performance of seven wickets in four IPL matches. However, his inability to complete his quota of overs in two games due to injury has been a concern.

Mayank initially suffered an injury against

Gujarat Titans, leaving the field with a side strain after bowling just one over. Despite undergoing a four-week rehabilitation, he faced a recurrence of the injury against Mumbai Indians after bowling 3.1 overs. Criticism followed from former cricketer Brett Lee regarding the management of Mayank's injury.

Langer disclosed that Mayank's latest injury is in the same area as his previous one, terming it unfortunate given the impact he had upon his return. Reflecting on the challenges faced by fast bowlers, Langer mentioned a conversation between Mayank and Jasprit Bumrah, highlighting the inevitability of injuries for young fast bowlers.

Disclose water sources for stadium: NGT

BENGALURU: The National Green Tribunal (NGT) has set its sights on the Karnataka State Cricket Association (KSCA), demanding comprehensive information about the water sources feeding Bengaluru's Chinnaswamy Stadium.

This move comes amidst concerns over the utilisation of water for Indian Premier League (IPL) matches, juxtaposed against the prevailing water scarcity in the state.

During the proceedings, the tribunal scrutinised the stadium's water consumption, highlighting a daily usage of 1,94,000 liters, of which 80,000 liters constitute fresh water. Notably, the NGT initiated

the inquiry following reports that the Bangalore Water Supply and Sewerage Board (BWSSB), at the behest of KSCA, authorised the provision of treated water to the stadium.

In a recent directive, the NGT, led by Chairperson Justice Prakash Shrivastava, emphasised the necessity for transparency regarding the stadium's water procurement. It underscored the absence of meters on the four 400-foot deep bore wells, the primary water source for the stadium, raising concerns about unmonitored extraction practices.

Further, the tribunal highlighted the approval for supplying 64,000 li-

ters of treated water daily for non-drinking purposes. It demanded that KSCA furnish details on the bore wells, including extraction quantities and operational timelines, and divulge information about the sewage treatment plant (STP) operational within the stadium.

Responding to the tribunal's requisites, KSCA sought additional time to compile comprehensive data on its water acquisition procedures. The NGT, acknowledging this request, granted a four-week extension for KSCA to submit detailed reports.

The NGT scheduled the next hearing on August 13, where it anticipates further deliberation on the matter.

Arsenal keeps up Premier League title push

LONDON: Arsenal continues to stake its claim for the Premier League title following a convincing 3-0 victory over Bournemouth, elevating Mikel Arteta's squad four points clear of second-placed Manchester City in Saturday's showdown.

While City has the chance to narrow the gap to just one point by overcoming Wolverhampton in a later fixture, they still trail behind Arsenal, who have demonstrated formidable form in recent outings.

The match at Emirates Stadium saw Bukayo Saka seize the opportunity to convert a penalty in the 45th minute after a foul on Kai Havertz. Following Saka's successful

spot-kick, Leandro Trossard and Declan Rice added to Arsenal's tally with second-half goals, securing their fourth consecutive league win.

With aspirations for their first league title since 2004, Arsenal maintains momentum with two crucial fixtures remaining – an away clash against Manchester United and a home encounter against Everton. The turning point arrived in the 42nd minute when Havertz earned Arsenal a penalty after skillfully evading Bournemouth's defense and being tripped by goalkeeper Mark Travers. Saka calmly dispatched the penalty, maintaining his flawless record of six successful spot-kicks this season.

NATIONAL WOMEN'S HOCKEY LEAGUE MP, Haryana register win

RANCHI: In a captivating display of skill and determination, Haryana and Madhya Pradesh triumphed over Bengal and Maharashtra, respectively, in the latest fixtures of the National Women's Hockey League 2024 (Phase 1) on Saturday.

The clash between Haryana and Bengal was nothing short of a roller-coaster ride for hockey enthusiasts. Haryana showcased their resilience as they overcame Bengal's early lead to emerge victorious with a scoreline of 4-3. Bengal initiated the scoring spree with Silbiya Nag converting a penalty corner in the 2nd minute, followed by Selestina Horo's successful penalty corner conver-

sion in the 19th minute.

However, Haryana's captain, Neelam, swiftly retaliated with a penalty corner conversion in the 20th minute to narrow the deficit. The halftime scoreboard read 2-1 in favor of Bengal. Haryana came back roaring in the second half, with Nandni leveling the scores in the 41st minute with another penalty corner conversion. Shashi Khasa then gave Haryana the lead with a well-executed penalty corner in the 43rd minute.

Pinki extended Haryana's lead further with a field goal in the 46th minute, putting them ahead 4-2. Bengal's Shanti Horo managed to pull one back with a field goal in the 51st minute, hinting at a potential comeback. However, Haryana's solid defense thwarted all of Bengal's attempts, ensuring their third consecutive victory in the league.

In the day's second showdown, Madhya

Pradesh locked horns with Maharashtra in a fiercely contested battle. After a goalless first half, the game sprung to life in the latter stages. Madhya Pradesh's Aanchal Sahu broke the deadlock with a sublime field goal in the 45th minute, giving her team the lead.

Maharashtra's captain, Ashwini Kolekar, responded swiftly, scoring a crucial field goal in the 50th minute to level the scores. However, Madhya Pradesh regained their lead just four minutes later, courtesy of Swati's well-taken field goal in the 54th minute.

With the scoreline favoring Madhya Pradesh 2-1, the team showcased exceptional defensive prowess, denying Maharashtra any chance of an equalizer. Despite Maharashtra's relentless efforts, Madhya Pradesh held on to their slender lead until the final whistle, securing a hard-fought victory.

M&M leads Indian auto-pack with record-breaking 674 patents

KOLKATA: Mahindra & Mahindra (M&M), the automotive and farm equipment flagship of the Mahindra Group, has received a record 674 patents in FY24, the most of any Indian 4-wheeler automobile/farm equipment manufacturer.

This is a 380 per cent increase in the number of patents issued to M&M over FY23, according to a media statement here on Friday. M&M is constantly pushing the boundaries of innovation by investing in research and the use of cutting-edge technology.

"Our strategy of prioritizing R&D has helped us to come up with futuristic automotive brands with world-class features. We firmly believe that by staying at the forefront of technology, we can deliver the loftiest expectations of our customers," the statement said.

"So far, we have been conferred 1185 patents across multiple geographies, and we currently have 193 applications awaiting patent approval, as of 31st March

2024. Cumulatively, we have filed 2212 patent applications to date. The patent portfolio also includes filings of M&M's subsidiary, Mahindra Electric Automobile Ltd. In addition to our patents, we have also got 115 designs registered and 178 new applications filed. This record-breaking achievement is a testament to our cutting-edge research prowess," it added.

Speaking about the achievement, Rajesh Jejurikar, ED & CEO (Auto & Farm Sectors), Mahindra & Mahindra, said: "We are constantly working to push the frontiers of what is possible in the automobile and farm equipment segments. Our relentless pursuit of cutting-edge technologies has enabled us to create the safest and most advanced products and positioned us as a true innovator in the industry. We understand the importance of being future-ready; therefore, we have made significant R&D investments to ensure that we stay ahead of the curve in terms of technology and talent."

MUMBAI: Indegene Limited proposes to open its initial public offering (IPO) on Monday, May 6, 2024. Bid/offer closing date will be Wednesday, May 8, 2024.

The price band of the Offer has been fixed from Rs. 430 per equity share to Rs. 452 per equity share. Bids can be made for a minimum of 33 equity shares and in multiples of 33 equity shares thereafter.

The Offer comprises of a fresh issue of equity shares aggregating up to Rs. 7,600 million and an offer for sale of up to 23,932,732 equity

shares, comprising of up to 1,118,596 equity shares by Manish Gupta aggregating up to such million, up to 3,233,818 equity shares by Dr. Rajesh Bhaskaran Nair aggregating up to such million, up to 1,151,454 equity shares by Anita Nair aggregating up to such million, up to 3,600,000 equity shares by Vida Trustees Private Limited in its capacity as partner of Group Life Spring aggregating up to such million, up to 2,657,687 equity shares by BPC Genesis Fund I SPV, Ltd. aggregating up to such million, up to 1,378,527 equity shares

by BPC Genesis Fund I- A SPV, Ltd. aggregating up to such million and up to 10,792,650 equity shares by CA Dawn Investments aggregating up to such million. The offer includes a reservation of up to such number of equity shares, aggregating up to Rs. 125 million, for subscription by eligible employees.

The Offer less the Employee Reservation Portion is hereinafter referred to as the "Net Offer". A discount of ₹30 per equity share is being offered to Eligible Employees bidding in the Employee Reservation Portion ("Employee Discount").

Indegene Ltd IPO to open on May 6

REC Q4 PAT rises 36%

MUMBAI: Public sector undertaking REC Ltd. reported standalone fourth-quarter net profit grew 34% to Rs. 4,016 crore from the year-earlier period.

Revenue from operations for the quarter ended March 31, 2024 rose 25% to Rs. 12,613 crore from the year-earlier period. Total income grew 25% to Rs. 12,643 crore. For the financial year (FY24) the company reported a net profit of Rs. 14,019 crore, up 27% from the previous year.

Net interest income rose 18% to Rs. 16,167 crore. Revenue from operations grew to Rs. 47,146 crore up 20% and total income grew 20% to Rs. 47,214 crore from the previous year.

The board has declared a final dividend of Rs. 5 per

equity share (on face value of Rs. 10 each) and the total dividend for FY24 is Rs. 16 per equity share.

The loan book has maintained its growth trajectory and has increased by 17% to Rs. 5.09 lakh crore as against Rs. 4.35 lakh crores as at 31st March 2023. Signifying improving asset quality, the net credit-impaired assets as at 31st March 2024 have reduced to 0.86% from 1.01% as at 31st March 2023 with Provision Coverage Ratio of 68.45% on NPA assets, as at 31st March 2024.

Indicating the ample opportunity to support the future growth, the Capital Adequacy Ratio (CAR) of the company stands at a comfortable 25.82% as at 31st March 2024.

AVG Logistics secures major contract

MUMBAI: AVG Logistics Limited, a leading multimodal logistics solutions provider, has secured a significant contract from a renowned electrical appliance manufacturer to revolutionize the transportation of electrical appliances. Leveraging cutting-edge Multi-Modal Connectivity (MMC), the company is poised to transform the surface transportation industry by adopting eco-friendly practices.

Under this groundbreaking agreement, the company will deploy rail transportation (Erstwhile Road Movement) to ensure the safe, reliable, and efficient movement of a range of appliances including washing machines, air conditioners, refrigerators, dishwashers, and other household appliances with

contract value of approx. Rs. 50 cr. to be served over a period of 3 years.

Commenting on recent update, Sanjay Gupta MD and CEO, AVG Logistics Limited said, "We are excited about this new contract. It's a big win for us and shows our commitment to use greener transportation methods. Under this contract we will be extending logistics solutions by moving washing machines, air conditioners, refrigerators, dishwashers, and other home appliances more safely and efficiently. We are focused on making our logistics operations more sustainable for the environment and for our customers. We remain dedicated to innovation, strategic partnerships, and an unwavering focus on customer satisfaction"

Yoga Institute announces free access to Samattvam

MUMBAI: The Yoga Institute, the world's oldest organized centre for yoga, announced that the "Samattvam" Yoga OPD which was previously available at a nominal fee, would now be offered to the public for free. This announcement was made in honour of the auspicious occasion of Dr. Jayadeva Yogendra's birth anniversary on 27th April 2024.

The Samattvam Yoga OPD initiative was launched in 1984 and has since conducted more than 2500 sessions. These sessions have treated more than 75000 patients. With the removal of the nominal fee, The Yoga Institute aimed to make the transformative benefits of yoga

more accessible to everyone. This was an integral objective of Dr. Jayadeva Yogendra's vision of promoting access to Yoga and its manifold benefits to each and every member of society.

The Yoga OPD "Samattvam" offered a bouquet of holistic health and wellness services such as personalised medical consultations, individualized yoga consultations with experienced instructors, kriya, pranayama and asana sessions. Samattvam focused on holistic well-being, curated satvik diet-plans, in-depth lifestyle practices for stress management, measurement of vital body parameters and overall health enhancement.

TENDER FOR CATERING SERVICES

TENDER FOR CATERING SERVICES TECHNICAL SUPPORT REGIMENT, HQ SCHOOL OF ARTILLERY DEOLALI, NASHIK

INVITATION TO PARTICIPATE IN BIDDING PROCESS FOR CATERING SERVICES FOR BAHULA SAINIK INSTITUTE AT SCHOOL OF ARTILLERY, DEOLALI NASHIK

S. NO	Nomenclature	Time	Date
(a)	Availability of Request for Proposal (RFP)	Till 0500 PM	13 May 2024
(b)	Last date of receipt of Bid	Till 0500 PM	20 May 2024
(c)	Opening of Bid	0500 PM	22 May 2024
(d)	Announcement of selected Bid	0500 PM	25 May 2024

Note: RFP can be obtained from technical Support Regiment HQ School of Artillery.

FORM 6 INVITATION FOR EXPRESSION OF INTEREST FOR EAGLE ELECTRONIC (INDIA) PRIVATE LIMITED

OPERATING IN DISTRIBUTORS OF LEADING TELECOM AND CONSUMER ELECTRONIC BRANDS (Under regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/CIN/LLP No.	Eagle Electronic (India) Private Limited CIN : U51505MH2011PTC218146 PAN: AACCE7268D
2. Address of the registered office	Office of Corporate Debtor - H No 65, CTS No 142-A-B Behind Chitramandir Talkies, Nashik, Maharashtra, India - 422001
3. URL of website	Not applicable
4. Details of place where majority of fixed assets are located	Not applicable
5. Installed capacity of main products/services	Not applicable
6. Quantity and value of main products/services sold in last financial year	Stored at Nashik & Wagholi (Pune), Corporate Debtor has booked Rs. 220.95 Cr revenue from operation as per audited financial statements of FY 2020-21. Financial statements for the FY 2021-2022 & 2022-2023 are not available.
7. Number of employees/workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, are available at URL:	Details can be sought by sending email at eagle.cirp@gmail.com & associates@kanakjani.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending email at eagle.cirp@gmail.com & associates@kanakjani.com
10. Last date for receipt of expression of interest	20.05.2024
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14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19.06.2024
15. Last date for submission of resolution plans	19.07.2024
16. Process email id to submit Expression of Interest	eagle.cirp@gmail.com & associates@kanakjani.com

Date: 05.05.2024
Place: Mumbai

Resolution Professional of Eagle Electronic (India) Private Limited
IP Reg. No: IBB/IR-001/IP-P-01757/2019-2020/12685
Regd. Address: 17, Sai Moreshtar Luxuria, Plot No. 74, Sector 18, Kharghar, Next to Sanjeevani International School, Navi Mumbai, Maharashtra - 410210
AFA Validity upto: 19-12-2024 Email Id: eagle.cirp@gmail.com